

[15 March, 2000]

RAJYA SABHA

Aberrations in the implementing the Welfare Schemes in MCD

2184. SHRI GOVINDRAM MIRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there are lot of aberrations and violations in implementing the welfare schemes in Municipal Corporation of Delhi which have been approved by Government of India/ NCT Delhi and funds allocated for the said schemes are being misused; and

(b) if the reply to part (a) is in negative the details of the funds allocated for each scheme during the last five years and progress reports submitted by the MCD in this regard, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) No, Sir.

(b) The funds allocated during last 5 years (1994-95 to 1998-99) in respect of two Welfare Schemes being executed by the Municipal Corporation of Delhi and the expenditure incurred thereon is indicated below :—

Name of the Welfare Scheme	Funds allocated (Rs. in lakhs)	Expenditure incurred (Rs. in lakhs)
Development of Dhobi Ghats	170.05	127.96
Improvement of SC/ST Basti	694.97	265.92

Curbing Terrorism in N.E. States

2185. SHRI RAMDAS AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that secessionist and terrorist groups at present operating in North-East States are trying to forge an alliance to aggravate their activities and having contacts with ISI of Pakistan;

(b) if so, what is the reaction of Government thereto;

(c) what steps Government have taken so far to meet the situation; and